

**SCHEDULE I  
FORM A**

**PUBLIC ANNOUNCEMENT**

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation) Regulations, 2017]

For the Attention of the Stakeholders of **JAS-LOK CHANRAI MEDICAL PRIVATE LIMITED**

|    |                                                                                              |                                                                                                                                                                                                                                                                                                                                                                                                                   |
|----|----------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. | Name of the Corporate Person                                                                 | <b>Jas-Lok Chanrai Medical Private Limited</b>                                                                                                                                                                                                                                                                                                                                                                    |
| 2. | Date of Incorporation of Corporate Person                                                    | 23/01/2015                                                                                                                                                                                                                                                                                                                                                                                                        |
| 3. | Authority under which Corporate Person is Incorporated / Registered                          | Registrar of Companies, Mumbai.                                                                                                                                                                                                                                                                                                                                                                                   |
| 4. | Corporate Identity Number of Corporate Person                                                | U74999MH2015FTC261284                                                                                                                                                                                                                                                                                                                                                                                             |
| 5. | Address of the Registered Office and Principal Office (if any) of Corporate Person           | C/o Ostwal Desai & Kothari, 8/10, Calcot House, Tamarind Lane, Fort, Mumbai- 400001.                                                                                                                                                                                                                                                                                                                              |
| 6. | Liquidation commencement date of Corporate Person                                            | 01/02/2020                                                                                                                                                                                                                                                                                                                                                                                                        |
| 7. | Name, Address, Email address, Telephone Number and the Registration Number of the Liquidator | <b>Bharat Ramakant Upadhyay</b><br>Reg. No.: IBBI/IPA-002/IP-N00120/2017-18/10289<br>Address: 507, 5th floor, C2 Wing, Skyline Wealth Space, Skyline Oasis Complex, Premier Road, Near Vidyavihar Station, Ghatkopar- West, Mumbai - 400086<br><b>Ph. No.: 9833284483</b><br><b>Email Id registered with IBBI:</b><br>brupadhyay@hotmail.com<br><b>Claims to be sent on Email Id:</b><br>brupadhyay.irp@gmail.com |
| 8. | Last date for submission of claims                                                           | 01/03/2020                                                                                                                                                                                                                                                                                                                                                                                                        |

Notice is hereby given that **Jas-Lok Chanrai Medical Private Limited** has commenced voluntary liquidation on **01<sup>st</sup> February, 2020**.

The stakeholders of **Jas-Lok Chanrai Medical Private Limited** are hereby called upon to submit a proof of their claims, on or before **01<sup>st</sup> March, 2020**, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



**Mr. Bharat Ramakant Upadhyay**

**Date:** 01/02/2020

**Place:** Mumbai

